| Annexure-2 | | | | | | | | | | | | | | | |
|---|------------------|---------------------------|------------------------|--|----------|------------|------------|-------------------------------------|----------|------------|------------|-----------|--------------|----------|--|
| Name of the Corporate Debtor: Arkin Creations Private Limited | | | | Date of commencement of CIRP: 07.10.2022 | | | | List of creditors as on: 30.04.2024 | | | | | | | |
| | | | | | | | | | | | | | | | |
| Unsecured financial creditors belonging to any class of creditors | | | | | | | | | | | | | | | |
| S. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of | Amount | Amount of | Amount of | Remarks, | |
| | | Date of | Amount claimed [Amount | Amount of | Nature | Amount | Amount | Whether | % of | contingent | of any | claim not | claim under | if any | |
| | | receipt of | in Rs.] | claim | of claim | covered by | covered by | related | voting | claim | mutual | admitted | verification | | |
| | | claim | _ | admitted | | security | guarantee | party? | share in | | dues, | | | | |
| | | | | | | interest | ľ | ľ <i>′</i> | CoC | | that may | | | | |
| | | | | | | | | | | | be set-off | | | | |
| | | | | | | | | | | | | | | | |
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| | | | | | | | | | | | | | | | |
| | | | | | | NIL | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | TOTAL | | - | - | | - | - | | - | - | - | - | - | | |